

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GUNTUR TOBACCO LIMITED

1.	NAME OF CORPORATE PERSON	GUNTUR TOBACCO LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09/08/1937
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Companies Act, 1913, Act VII of 1913
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U16001AP1937PLC001276
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D.NO.10-2-9, 2nd Lane, Sambasivapeta , Guntur - 522001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16 th October 2017
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PADMASRI APPANA # 1-1-711/I, GANDHINAGAR, HYDERABAD-500080 Mail id: claimsgtl@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16 th NOVEMBER 2017

Notice is hereby given that the **GUNTUR TOBACCO LIMITED** has commenced voluntary liquidation on 16TH OCTOBER 2017.

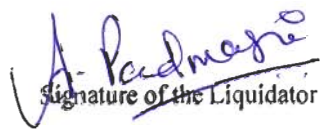
The stakeholders of **GUNTUR TOBACCO LIMITED** are hereby called upon to submit a proof of their claims, on or before 16TH NOVEMBER 2017 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16TH OCTOBER 2017

Place: GUNTUR


Signature of the Liquidator
Name: PADMASRI APPANA